

The upto-date extent of implementation is as below:

Name of Island	Area reclaimed	Families settled
(i) Middle Andaman	2050 acres	339 migrant families from former East Pakistan.
(ii) Neil	1090 acres	100 migrant families from former East Pakistan.
(iii) Little Andaman	2284 acres	381 families (366 migrant families from former East Pakistan and 15 repatriate families from Sri Lanka).
TOTAL	5424 acres	820 families

(e) The present policy is to undertake rehabilitation only to the extent land is released for deforestation for this purpose, which is regulated by consideration of ecological factors. During the current financial year, 415 acres of land have been released to rehabilitate sixty migrant/repatriate families in Little Andaman.

Sites allotted or sold to All India Congress Committee

*416. SHRI SHIV SAMPATI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the number and other particulars of various sites allotted or sold to All India Congress Committee and its different wings;

(b) the price at which sold or the rent being charged for the sites so allotted or sold;

(c) whether Government have ensured that this price or rent is not too low;

(d) the extent to which the AICC or their different wings are in arrears of rent or have not so far paid the sale price and the steps taken to recover the same; and

(e) whether Government propose to look into each such case of sale or allotment and take appropriate action, and if so, the particulars thereof?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e). 7792.251 sq. metres of land in Dr. Rajendra Prasad Road institutional area was allotted to Jawahar Bhavan Trust for All India Congress Committee Headquarters and bungalows No. 3, Raisina Road and Nos. 2 & 4, Dr. Rajendra Prasad Road were sold to them.

In addition, a number of residential units were allotted on rent to A.I.C.C. and its wings as per statement enclosed.

Land was allotted at the rate of Rs. 149.50 per sq. metre and the bungalows were sold at the depreciated cost mentioned below:

(i) Rs. 96,212/- for 3, Raisina Road.

(ii) Rs. 1,18,980/- for 2 & 4 Dr. Rajendra Prasad Road.

The rate for land is too low. Residential units were given on rent as per policy of Government and deviations made have been indicated in the statement laid on the Table of the House. [Placed in Library. See No. LT-660/77].

Premium for land, depreciated cost of bungalows and ground rent for one year have been paid by the A. I. C. C. for the Dr. Rajendra Prasad Road institutional area plots. They are, however, in arrears of rent to the extent of Rs. 30,161.21 in respect of the

buildings rented out to them by this Ministry. Necessary action is being taken towards recovery of the arrears.

The Government propose to look into these cases and take appropriate action after the examination is complete.

Uniform Service Conditions of Universities' employees

*417. SHRIMATI AHILYA P. RANGNEKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering to form uniform service conditions/rules for non-teaching employees of the Universities all over the country; and

(b) if so, when and details thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) No, Sir.

(b) Does not arise.

मध्य प्रदेश हिन्दी ग्रन्थ अकादमी के लेखों की लेखा-परीक्षा

* 418 श्री रघुवीर सिंह मछण्ड : क्या शिक्षा, समाज कल्याण और संस्कृति मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश हिन्दी ग्रन्थ अकादमी को दिये गये अनुदान के लेखों को पिछले चार वर्षों से लेखा परीक्षा नहीं की गई है ;

(ख) क्या इसके बावजूद अकादमी को अनुदान दिये गये अथवा दिये जा रहे हैं ; और

(ग) यदि हां, तो इसके क्या कारण हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) से (ग). मध्य प्रदेश हिन्दी ग्रन्थ अकादमी भोपाल के 1974-75 तक के लेखों की मनदी लेखापाल द्वारा विधिवत लेखापरीक्षा हो चुकी है तथा वर्ष 1975-76 के लेखों की लेखापरीक्षा का कार्य चल रहा है । महालेखापाल मध्य प्रदेश ने अकादमी के वर्ष 1973-74 तक के परीक्षित लेखों की जांच भी कर ली है ।

विश्वविद्यालय स्तर की हिन्दी तथा क्षेत्रीय भाषाओं में पुस्तक निर्माण की केन्द्रीय प्रायोजित योजना के अन्तर्गत राज्य सरकारों को केन्द्रीय सहायता उपलब्ध की जाती है । राज्य सरकार मध्य प्रदेश हिन्दी ग्रन्थ अकादमी को अनुदान देती है ।

कालागड़, तुमड़िया तथा अन्य बांधों के निर्माण के कारण जल की कमी

* 419. श्री मही लाल : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि कालागड़, तुमड़िया तथा अन्य बांधों के निर्माण के फलस्वरूप इन बांधों के आसपास के ग्रामीण क्षेत्रों में पेय तथा सिंचाई जल का अभाव हो गया है जिस से इस क्षेत्र में कृषि भूमि में सिंचाई की आवश्यकता की पूर्ति नहीं हो रही है और मनुष्यों एवं पशुओं के पीने के पानी का गम्भीर संकट उत्पन्न हो गया है ; और

(ख) यदि हां, तो इन क्षेत्रों में उत्पन्न इस संकट को दूर करने के लिए क्या उपाय किये जा रहे हैं ?